| 170 | Written Answers to | [RAJYA SABHA] | Unstarred 9 | Questions |
|-----|--------------------|---------------|-------------|-----------|
| 1 | 2 | | 3 | |
| 27 | Uttarakhand | | 8157 | |
| 28 | West Bengal | | 82472 | |
| 29 | A&N Islands | | -17 | |
| 30 | Chandigarh | | 605 | |
| 31 | D&N Haveli | | 479 | |
| 32 | Daman Diu | | 18 | |
| 33 | Delhi | | 7068 | |
| 34 | Lakshadweep | | -1 | |
| 35 | Puducherry | | 12 | |
| | Total | | 687808 | |

World Class University in Odisha

4734. SHRI RABINARAYAN MOHAPATRA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the number of World Class Universities established in our country and the criteria for the same:
- (b) whether the former Minister of Human Resource Development had intimated the then Chief Minister of Odisha regarding establishment of World Class University *vide* D.O. No. F. 42/07 Desk-U dated 16th April, 2008 and an official of Government of India and the Minister had visited the proposed site measuring 700 acres of land at Talabasta under Gadjit R.I Circle of Banki Tehsil in the Cuttack district; and
- (c) if so, the present status of the university and by when the university would be established?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI E. AHAMED): (a) The concept of 'Universities aiming at World Class Standards' has been further developed and these universities are now called 'Universities for Research and Innovation'. A legislative proposal for setting up of Universities for Innovation is under consideration of the Government.

(b) Yes, Sir. The concerned State Governments, including Odisha, were addressed by the Ministry of Human Resource Development to identify a suitable site for the proposed Universities. The Government of Odisha responded on

23.05.2008 offering land in the Talabasta and Gadjit Rl Circle of Banki Tahasil. No such university has been established so far.

[18 May, 2012]

(c) Setting up of these universities including the one proposed in Odisha is contingent upon passing of the legislation by Parliament.

Provisional admission by DU

4735. DR. BHALCHANDRA MUNGEKAR: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government's attention has been drawn to a prominent daily newspaper report on 21 September, 2011 that 'Delhi University offers provisional admission", on delay in declaration of results in 'Informal Education';
- (b) whether representations have also been received from the public on denial of equal opportunity in competitive exams, employment and higher studies, etc. due to delay in declaration of graduation result by some universities in 'Informal Education' particularly by the Delhi University;
 - (c) the requests made in the representations; and
 - (d) the decision taken by Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI E. AHAMED): (a) Yes, Sir.

- (b) and (c) The Ministry received a representation dated 14th November, 2011 through the Vice-President's Secretariat regarding delay in declaration of results of the under-graduate courses by the School of Open Learning (SOL), University of Delhi. The request made in the representation was to require the University to prepare an action plan for timely declaration of result of the under-graduate courses for the academic session 2011-12.
- (d) The University of Delhi is a statutory autonomous body governed by the Delhi University Act, 1922 and the Statutes and the Ordinances framed thereunder. Under the Act, all academic matters, including conduct of examinations and declaration of results, are within the competence of the University. Therefore, the representation dated 14.11.2011 received through the Vice-President's Secretariat was forwarded by the Ministry to the University of Delhi for action as appropriate. In order to avoid delay in declaration of results, the University has decided to use computers to prepare the result of examinations in the academic session 2011-12, in place of manual processing.